

Contested commercial cases disposed during the month of December-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insititution Mediation did not take place (Yes / No)	Date of Decision	Days disposal for	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act or Section
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	NIL										
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL										
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL										
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	OMP (I) (COMM)-636/2019	SMC GLOBAL SECURITIES VS. RAJESHWARI	SH. SHREYAS JAIN	30.07.2020	NO	03.12.2020	126	ALLOWED	NIL	NIL	U/S 9 ARBITRATION
			CS (COMM)-1765/2019	M/S BLUE HEAVEN VS. M/S G.C. LABORATORIES	SH. ASHOK MITTAL	16.08.2018	NO	04.12.2020	841	DECREE	NIL	NIL	TRADE MARK
			OMP (COMM)-102/2020	UNION OF INDIA VS. M/S N. KUMAR ASSOCIATES	SH. OM PARKASH	23.09.2020	NO	17.12.2020	85	DISMISSED	NIL	NIL	U/S 34 ARBITRATION
			CS (COMM)-474/2018	PERFECT MECHANICAL VS. DJB	SH. SOUGAT KUMAR	02.03.2019	NO	19.12.2020	752	DISMISSED	NIL	NIL	SUIT FOR RECOVER
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL										
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL										
7	Vaccant Court of Sh. Narinder Kumar, DJ (Commercial Court)-01	West	NIL										
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL										

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9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	ARB TN/2479/2018	R T AND ASSOCIATES PVT LTD Vs EXPORT INSPECTION AGENCY	TARUN RANA	08-06-2018	-	15-12-2020	922	PETITION DISMISSED	-	-	U/S 34
			OMP (COMM.) /17/2018	MAHANAGAR TELIPHONE NIGAM LTD. Vs INSIGHT CUSTOMER CALL	POONAM AGARWAL	30-10-2018	-	24-12-2020	787	PETITION ALLOWED	-	-	U/S 34
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP-COMML-60 / 2019	MANIKARAN POWER LTD. VS VALUEHUNT ADVISORS	SH. SHAMBHU SHARAN	22.03.2019	NA	05.12.2020	622	DISPOSED OF	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT
			OMP-COMML-52 / 2020	GURJIT CHOWDHARY VS ITC LIMITED	SH. HARSH GOKHALE	18.07.2020	NA	19.12.2020	155	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT
			ARB TN-3237 / 2018	SHIV BALAK VS THE VICE CHAIRMAN (DDA)	SH. T. P. S. KANG	20.07.2018	NA	21.12.2020	889	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT

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			ARBTN-3236 / 2018	SHIV BALAK VS THE VICE CHAIRMAN (DDA)	SH. T. P. S. KANG	20.07.2018	NA	21.12.2020	889	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT
			ARBTN-3235 / 2018	SHIV BALAK VS THE VICE CHAIRMAN (DDA)	SH. T. P. S. KANG	20.07.2018	NA	21.12.2020	889	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT
			OMP-COMML-146 / 2019	SAHIL CITY SPORTS AND ANR. VS CRICKET ACADEMY OF PATHANS PVT. LTD.	SH. VINEET DWIVEDI	06.08.2019	NA	24.12.2020	507	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		NIL										

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12	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	OMP Comm 3/2018	Royal Food Services Vs Upender Jit Singh		13.12.2018	No	08.12.2020	726	Contested/Dismissed	Nil	Nil	Nil
			OMP Comm 11/2019	Royal Food Services Vs Sai Darsh Food Services		15.07.2019	No	08.12.2020	512	Contested/Dismissed			
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(I)/C OMM/623 /20	Designgo Vs. Rays Power Experts Pvt Ltd	Sh. Shrey Yadav	05/02/20	Yes	05/12/20	305	Contested	o	NA	Sec 9 of the Arbitration and
			ARB.A(C OMM)/4/ 2019	Ram Mahesh Kashyap Vs. Yash Tekwani	Sh. Vishal Kalra	18/11/19	Yes	09/12/20	388	Contested	o	NA	Sec 9 of the Arbitration and
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL										
15	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST	NIL										
16	SH. SANJAY SHARMA-I	EAST	NIL										
17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/	NORTH EAST	NIL										
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS (COMM) 129/2019	UNDER ARMOUR INC VS AVENGERS	PRIYA NAGPAL	09.07.2018	14.12.2020	2 YEARS (APPROX.)	DECREED	TRADE MARK			
19	MS. SUKHVINDER KAUR	Shahdara	NIL										
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST	NIL										
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL										
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL										